

(b)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. Vidya & B. Shaktipriya For M/s. King & Partridge	Counsel for Petitioner	
2.	R. Pawan Kumar Dhenuka	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he is filing a proposal for settling the issue with the petitioner giving the schedule of payment. Copy of the same is furnished to the other side today. Counsel for petitioner sought time to seek clarifications from his client in this regard. Time extended at request. Put up on 06.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)